NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 7(ND)12 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY: M/s. Mr. Rajeev Ghambir & Ors. V/s. M/s. Daulat Leasing And

Finance Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sarad 14.	tobocate	Petitionea	Sarad
	Sunny		93 	

ORDER

Learned counsel for the petitioner is present. None for the respondent. Learned counsel for the petitioner has stated that he has already filed an application for the withdrawal of the petition. Office shall verify the position and list on 20.09.2016.

SdI-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)